NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 596/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

Name of the Company Under Section		7 IBC		
1.1	HO. NILADRI KH	HNRA	Jindal Stainless Ltd.	2 M = n
	Adroe	ati.	Jindal Stainby Ltd. Jindal Stain by (Hisnor) 2N,) (and),
			(Operational Creditors)) 31/11
	Mrs-Isha S		(Operational Creditors) - Appearing to IRP	J Teligrila
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No	s. Mary	V Shuteria, A	Ho Fenancia	1 1
R	ishav Ba	nerjee, Adv	Credito	An.
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ORDER

Ld. Counsel for the Interim Resolution Plan (IRP), financial creditor and the operational creditors is present. No one is present from the corporate debtor's side.

Ld. Counsel appearing on behalf of IRP has submitted first progress report, it is recorded. For filing further progress report the matter is adjourned to **28/02/2018**.

Sd

(Jinan K.R.) Member (J)